

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P. No.427/2017 in O.A. No.3391/2013

This the 19<sup>th</sup> day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri R.C. Meena, S/o Shri Ram Jivan  
R/o E-3, MCD Flats, Bhamasha Market  
Kamla Nagar  
Delhi-110007. ..Applicant

(By Applicant in person)

Versus

1. Shri Puneet Goel, Commissioner  
South Delhi Municipal Corporation  
9<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre  
J.L. Marg, New Delhi.
2. Shri S.K. Sharma  
Director of Vigilance  
South Delhi Municipal Corporation  
26<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre  
J.L. Marg, New Delhi. ..Respondents

(By Advocate: Shri R.K. Jain)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Compliance affidavit has been filed. The same is taken on record. It is agreed to by the applicant and the learned counsel for the respondents that the directions of the Tribunal stand complied with. Nothing survives. Proceedings dropped.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

/vb/